

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

NAME OF THE COMPANY: Yatra Harvest Energy Pvt Ltd Vs. Bharat
Pumps and Compressors Ltd

SECTION OF THE COMPANIES ACT: 9 of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	RAHUL SRIVASTAVA ADV		Applicant	R. Srivastava
2.	UDAI CHANDANI ADV		RESPONDENT	U. Chandani
3.	SAURABH ABHILASH ADV		RESPONDENT	S. Abhilash

CP No.(IB)95/ALD/2017

The case is being taken on being mentioned out of turn parties are represented by the respective counsel. The petitioner counsel to file a rejoinder as well as the objection/application to the petition. A copy thereof be provided to the opposite counsel. The case is fixed for the argument on 15th ~~March~~ November 2017.

Meanwhile, the respondent is liberty to file rejoinder thereof.

The matter be listed on 15th November, 2017

— Sd —

Date: 27/10/2017

H.P. Chaturvedi, Member(Judicial)

Typed by
Md. Zaid